

Schemes for Development of Basic Amenities in Urban Areas

†914. SHRI MEGHRAJ JAIN :

SHRI RAGHUNANDAN SHARMA :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

- (a) the scheme being implemented for the development of basic amenities and infrastructure in the urban areas;
- (b) the criteria regarding inclusion of cities in the schemes;
- (c) whether Government of Madhya Pradesh has submitted proposals to the Central Government under the scheme;
- (d) if so, the details thereof along with the names of the cities to which they belong to; and
- (e) the action taken on those proposals along with the details of quantum of funds released to Madhya Pradesh, proposal-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) and (b) The details of schemes being run in the Ministry of Urban Development for basic amenities and infrastructure development in the urban areas are as follows :

- (i) Jawaharlal Nehru National Urban Renewal Mission (JNURM), a reform driven scheme was launched on 3rd December, 2005 with the objective of fast track development of cities across the country, focusing on bringing about efficiency in urban infrastructure service delivery mechanisms, community participation and accountability of Urban Local Bodies and Parastatal agencies towards citizens and to ensure sustainable development of cities during the Mission period 2005-12. Under Urban Infrastructure & Governance (UIG) component of JnNURM, 65 Cities/Urban Agglomerations (UAs) have been selected on the basis of population as per census 2001 and as per norms/criteria mentioned below :

Category	Norms/Criteria	No. of Cities
A	Cities/Urban Agglomerations (UAs) with 4 million plus population as per 2001 Census	7
B	Cities/UA with 1 million plus but less than 4 million population as per 2001 Census	28
C	Selected cities/UAs (State Capitals and other cities/UAs of religious historic and tourist importance)	30

† Original notice of the question was received in Hindi

- (ii) Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), one of the sub-components of JNNURM, all cities/towns as per 2001 census except cities/towns covered under UIG, are eligible to be covered. The components for assistance under the Scheme include all urban infrastructure development projects including water supply and sanitation.
- (iii) Other than JNNURM, there are schemes like 10% Lumpsum Assistance in the North-Eastern States, North Eastern Region Urban Development Programme (NERUDP) for north eastern states, Urban Infrastructure Development Scheme in Satellite Towns (UIDSST) around seven mega cities, for basic amenities and infrastructure development in the urban areas.

All Urban areas falling under North Eastern Region (NER) and Sikkim excepting the cities covered under Urban Infrastructure and Governance component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) shall be eligible for assistance under the 10% Lumpsum Provision Scheme for NER States.

The Urban Infrastructure Development Scheme in Satellite Towns around seven Mega cities is a pilot scheme launched in 2009 and covers eight towns around seven megacities. The towns for the pilot scheme have been nominated by the State Government concerned.

In addition, Ministry of Urban Development is implementing the World Bank-Global Environment Facility (GEF)-UNDP assisted Sustainable Urban Transport Project to reduce Green House Gas emissions (GHG) through capacity building, demonstration projects in selected cities and project management. The criteria regarding inclusion of cities under the project is (i) population, (ii) Regional spread covering all parts of the country (iii) Demonstration effect/value (iv) commitment and pro-active steps by the city/state authority to implement the project.

(c) to (e) Under UIG, 23 projects have been approved for Madhya Pradesh, with the approved cost of Rs. 2458.22 crore with Additional Central Assistance (ACA) of Rs. 1259.20 crore. An amount of Rs. 668.80 crore has been released till now. The Project-wise, city-wise details are given in Statement I (*See below*).

Under UIDSSMT, an amount of Rs. 902.20 crore has been committed for the State of Madhya Pradesh against which Rs. 485.94 crore has already been released for 60 projects in 45 towns in the State so far. The Project-wise, city-wise details are given in Statement II (*See below*).

The Government of Madhya Pradesh had proposed the inclusion of Indore city under the World Bank-Global Environment Facility (GEF)-UNDP assisted Sustainable

Urban Transport Project, which has since been approved by the Central Government an amount of Rs. 9.14 crore have been approved under GEF assistance and Rs. 29.28 crore has been approved as Government of India's share.

Statement I

Project-wise City-wise Details of Projects approved for Madhya Pradesh under UIG

(Rs. in Lakhs)

Sl. No.	Name of the City	Project Title	Sector	Approved Cost	Total eligible Central Share	Total Release
1	2	3	4	5	6	7
1.	Bhopal	Water Supply to Gas affected areas	Water Supply	1,418.31	709.16	638.25
2.	Bhopal	Channelisation of Nallah Drainage/ (Storm Water Drain)	Drainage/ StormWater Drains	3,057.00	1,528.50	993.54
3.	Bhopal	Renewal of Basic Infrastructre in Categorised Scrap Mart in Bhopal	Urban Renewal	811.00	405.50	364.95
4.	Bhopal	Renewal of upgradation of Basic Infrastructre in M.P. Nagar, Bhopal	Urban Renewal	1,894.00	947.00	852.30
5.	Bhopal	Pilot Corridor (New Market to University) or Bus Rapid Transit System (42.19 km long)	Mass Rapid Transport System	24,712.00	11,888.00	7,727.20
6.	Bhopal	Narmada Water Supply Project for Bhopal	Water Supply	30,604.16	15,302.08	13,774.87
7.	Bhopal	Water Supply distribution network of Bhopal Municipal Area	Water Supply	4,155.64	20,772.84	8,309.12

1	2	3	4	5	6	7
8.	Indore	Yeshwant Sagar Water Supply System Augmentation Scheme	Water Supply	2,375.00	1,187.50	1,187.75
9.	Indore	Bus Rapid Transport System-PILOT PROJECT-11.65 km	Mass Rapid Transport System	9,845.00	4,922.50	3,199.66
10.	Indore	Indore Sewerage Project	Sewerage	30,717.00	15,358.50	9,983.01
11.	Indore	Construction of 8 important roads at Indore	Roads/ Flyovers/ RoB	4,083.35	2,041.68	2,041.68
12.	Indore	Development of Link Road from White Church to By Pass Road	Roads/ Flyovers/ RoB	1,966.34	983.17	639.06
13.	Indore	Development of Master Plan Link Road MR-9, Indore	Roads/ Flyovers/ RoB	3,974.64	1,987.32	1,291.76
14.	Indore	Solid Waste Management of Indore City	Solid Waste Management	4,324.66	2,162.33	1,621.74
15.	Indore	RoB at Juni Indore Railway Crossing, Indore city	Roads/Flyovers/ RoB	631.00	315.50	283.97
16.	Indore	Construction of multi-level parking at 20 different locations in Indore city	Parking lots and basis spaces on PPP basis	5,600.00	2,800.00	700.00
17.	Indore	Reviarside corridor of Indore BRTS Phase-I -14.30 Km	Mass Rapid Transport System	18,000.00	9,000.00	-
18.	Jabalpur	Sewerage and Sewage Treatment Project Phase-I	Sewerage	7,801.00	3,900.50	975.00
19.	Jabalpur	Sewerage and Sewage Treatment Project Phase-II	Sewerage	7,081.00	3,540.50	885.00

1	2	3	4	5	6	7
20.	Jabalpur	Rehabilitation of existing pumping stations at Ranjhi, Fagua and construction of new pumping stations at Bhongadwar WTP	Water Supply	1,406.00	703.00	456.95
21.	Jabalpur	Storm Water drains at Jabalpur City	Drainage/Storm Water drains	32,649.00	16,324.50	6,529.80
22.	Ujjain	Reorganisation of Water Supply scheme	Water Supply	6,686.44	5,349.15	3,476.94
23.	Ujjain	Restoration, Construction and Development of Mahakal and Goptal Virasat Kshetra	Development of Heritage Areas	4,739.00	3,791.20	947.80
				245,921.54	125,920.42	66,880.35

Statement II

Project-wise City-wise Details of Projects approved for Madhya Pradesh under UIDSSMT

(Rs. in lakh)

Sl. No.	Name of Towns/Cities	Scheme/Name of Component	Cost Approved by SLSC	Total Eligible Central Share (80%)	Total Release
1	2	3	4	5	6
1.	Biaora	Water Supply	709.47	567.58	283.79
2.	Budhni	Water supply	194.60	155.68	77.84
3.	Budhni	Sewerage	195.05	156.04	78.02
4.	Chhatarpur	Water supply	1593.80	1275.04	637.52
5.	Damoh	Water supply	874.20	699.36	699.36
6.	Damoh	Urban Renewal	62.35	49.88	49.88

1	2	3	4	5	6
7.	Damoh	Gajanan distribution system Upgradation	130.17	104.14	104.14
8.	Damoh	Water Bodies	53.00	42.40	21.20
9.	Damoh	Road	418.97	335.18	167.59
10.	Garhakota	Water Supply @	596.36	477.09	477.09
11.	Garhakota	Road	143.76	115.01	115.01
12.	Itarsi	Water Supply	1467.83	1174.26	587.13
13.	Itarsi	Sewerage	708.43	566.74	283.37
14.	Itarsi	Road	844.57	675.66	350.50
15.	Jaora	Water Supply	663.00	530.40	265.20
16.	Jaora	Sewerage	294.25	235.40	117.70
17.	Malajkhand	Water Supply \$	525.42	420.34	420.34
18.	Malajkhand	Drain	27.60	22.08	22.08
19.	Mandsaur	Source Augmentation of water supply	1552.45	1241.96	620.98
20.	Panna	Water Supply	1808.37	1446.70	723.35
21.	Rehli	Water supply	602.75	482.20	482.20
22.	Rehti	Sewerage	143.48	114.78	57.39
23.	Rewa	Water supply	1427.87	1142.30	571.15
24.	Sanawad	Water supply	729.68	583.74	583.74
25.	Shujalpur	Water supply	1745.32	1396.26	698.13
26.	Sironj	Water supply	622.95	498.36	498.36
27.	Tikamgarh	Water supply	983.18	786.54	393.27
28.	Vidisha	Water supply	1557.52	1246.02	623.01
29.	Vidisha	Sewerage	218.00	174.40	87.20
30.	Vidisha	Road	73.58	58.83	58.86

1	2	3	4	5	6
31.	Dabra	Water Supply (source augmentation)	1112.1	889.68	906.36
32.	Dabra	Water Supply (Augmentation Water Supply)	1441.84	1153.47	598.36
33.	Sehore	Water Supply	1454.52	1163.62	603.63
34.	Ratlam	Water Supply	3265.1	2612.08	1355.02
35.	Shivpuri	Water Supply	5964.66	4771.73	2475.33
36.	Aastha	Water Supply	980.40	784.32	406.87
37.	Khandwa	Water Supply	10672.30	8537.84	4268.92
38.	Rehti	Water Supply	276.48	221.18	110.59
39.	Nasrullaganj (Sehore)	Water Supply	488.96	391.17	195.58
40.	Dewas	Water Supply	5837.00	4669.60	4669.60
41.	Hoshangabad	Water Supply	1615.26	1292.21	646.10
42.	Agar	Water Supply	1005.80	804.64	402.32
43.	Gwalior	Sewerage	6650.00	5320.00	2660.00
44.	Shajapur	Water Supply	996.00	796.80	398.40
45.	Harda	Water Supply	1787.00	1429.60	714.80
46.	Sagar	Sewerage	7661.55	6129.24	3064.62
47.	Katni	Water Supply	4080.95	3264.76	1632.38
48.	Chhindwara	Water Supply	5732.87	4586.30	2293.15
49.	Pipariya	Water Supply	2408.11	1926.49	963.24
50.	Pandhurna	Water Supply	6443.79	5155.03	2577.52
51.	Betul	Water Supply	3262.07	2609.66	1304.83
52.	Sausar	Water Supply	1930.22	1544.18	772.09
53.	Chorai	Water Supply	886.38	709.10	354.55
54.	Khurai	Water Supply	3662.82	2930.26	1465.13

1	2	3	4	5	6
55.	Pipla Narayanvar	Water Supply	81.20	64.96	32.48
56.	Dongar Parasul	Water Supply	3013.33	2410.66	1205.33
57.	Dewas	Water Supply-II	3975.00	3180.00	1590.00
58.	Multai	Water Supply	1929.60	1543.68	771.84
59.	Khirkiya	Water Supply	1225.70	980.56	
60.	Mahidpur	Water Supply	1683.75	1347.00	
TOTAL 45			112492.74	89994.20	48594.45

Note: Cost of Water Supply projects of Garhakota and Malajkhanda have been revised from Rs. 468.49 lakhs to Rs. 596.36 lakhs and from Rs. 276.50 lakhs to Rs. 525.42 lakhs respectively in the State Level Steering Committee (SLSC) meeting.

Projects Launched Under JNNURM

915. SHRI NATUJI HALAJI THAKOR :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether projects have been launched under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) scheme in various cities in the country including Gujarat;

(b) if so, the State-wise details thereof with present status of the last three years;

(c) the State-wise details of funds sanctioned/released and utilized during the said period;

(d) the criteria/parameters adopted by Government to include other cities under JNNURM; and

(e) whether Government has any proposal to include more cities under JNNURM, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) to (c) Yes, Sir. Projects have been approved for all the Mission cities in the country including Gujarat. Details of projects approved under Urban Infrastructure & Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) statewise alongwith Additional Central Assistance (ACA) committed and released for utilization during the last 3 years is given in Statement (*See Below*).

(d) The cities/towns can be considered for addition or deletion under Category-C (other than State capitals) based on the suggestion received from the State Government.

(e) In the present JNNURM, there is no proposal for inclusion of new cities.

Statement

Details of the Projects Approved Under UIG < JNNURM and ACA during the Last 3 Years

(Rs. in lakhs)

Sl. No.	Name of State	2008-09		2009-10		2010-11	
		Additional Central Assistance (ACA) Commitment	Released for Utili-sation	ACA Commitment	Released for Utili-sation	ACA Commitment	Released for Utili-sation
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	34,993.75	18,898.95	13,935.00	27,385.07	-	15,569.86
2.	Arunachal Pradesh	8,215.65	2,053.91	-	2,006.94	-	-
3.	Assam	-	6,321.15	-	7,112.41	-	3,792.54
4.	Bihar	37,628.03	1,955.62	-	7,441.39	-	-
5.	Chandigarh	-	405.20	10,738.80	-	-	734.52
6.	Chhattisgarh	-	-	-	12,145.60	-	3,643.68
7.	Delhi	17,472.30	2,220.58	186,904.60	17,248.00	47,520.00	43,509.00
8.	Goa	-	-	-	-	-	-
9.	Gujarat	54,294.22	47,035.34	20,604.09	47,788.21	2,104.84	7,297.21
10.	Haryana	24,674.50	9,147.46	-	-	-	5,283.80
11.	Himachal Pradesh	5,788.80	-	3,880.00	2,619.01	-	-
12.	Jammu & Kashmir	10,000.00	2,500.00	-	-	-	-
13.	Jharkhand	48,268.46	6,682.46	-	5,384.636	1,668.12	417.03
14.	Karnataka	32,211.85	12,992.94	4,332.00	21,578.53	-	7,659.85
15.	Kerala	18,405.20	3,350.50	1,105.00	2,439.45	-	-
16.	Madhya Pradesh	24,275.82	15,931.43	20,115.70	12,343.27	9,000.00	4,828.66

1	2	3	4	5	6	7	8
17.	Maharashtra	140,074.76	88,349.54	10,336.86	88,649.86	-	42,004.49
18.	Manipur	2,308.34	-	9,225.12	2,883.37	-	-
19.	Meghalaya	19,616.15	4,904.04	-	-	-	-
20.	Mizoram	-	-	-	756.82	-	-
21.	Nagaland	-	389.26	4,538.19	1,702.81	-	-
22.	Orissa	18,818.40	3,338.00	4,500.00	2,491.60	-	-
23.	Punjab	3,624.50	4,939.22	2,289.00	3,346.62	-	-
24.	Puducherry	3,972.80	993.20	-	-	-	-
25.	Rajasthan	23,364.47	20,281.38	-	2,826.10	-	-
26.	Sikkim	-	538.20	6,535.49	1,663.87	-	-
27.	Tamil Nadu	94,398.69	28,446.11	9,000.00	37,723.44	4,063.50	2,635.84
28.	Tripura	7,043.40	1,760.85	9,000.00	2,250.00	-	-
29.	Uttar Pradesh	142,547.53	43,078.75	31,500.00	47,632.21	-	25,479.16
30.	Uttarakhand	12,866.12	2,678.56	4,628.00	7,546.69	3,501.86	981.06
31.	West Bengal	54,824.29	22,857.17	44,822.75	27,717.88	42,259.61	17,412.81
TOTAL		839,688.03	352,049.82	397,990.60	392,683.81	110,117.93	181,249.51

SWM Project of Ghaziabad

916. SHRIMATI KUSUM RAI :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Solid Waste Management (SWM) Project of Ghaziabad was approved by the Ministry for Rs. 13.51 crores in 2005;

(b) whether landfill site should be away from habitation clusters should not be 2 m below ground water surface and should be away from airfields at least by 20 km. etc.;

(c) whether guidelines given in MSW (M&H) Rules and CPHFEO manual be followed while selecting such site;

(d) if so, whether site selected by GNN at Dundahera, Ghaziabad meets these criteria; and

(e) if not, why Ministry has given funds and allowed construction of SWM plant at that site in contravention of these guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) Yes, Sir. Under the Central Sector Scheme for Solid Waste Management and Drainage in 10 selected IAF Airfields, a project for solid waste management and drainage for Ghaziabad town (Hindon Airfield) was approved in August, 2005 at an estimated cost of Rs. 13.52 crore.

(b) Yes, Sir. The landfill site should be away from a notified habitation and should not be constructed in an area where water table is less than 2 m below ground surface. In case the site falls within 20 km. radius of an airfield, permission from the airfield authority is required.

(c) The guidelines given in the Municipal Solid Waste (Management & Handling) Rules 2000 and the Manual on Municipal Solid Waste Management published by the Ministry were followed by Ghaziabad Municipal Corporation while selecting the landfill site at Dundahera.

(d) As the site is situated within 20 km. radius, necessary "No Objection Certificate" was obtained by Ghaziabad Municipal Corporation from Hindon Airfield Authority. This was ensured by the Ministry while approving the project.

(e) Does not arise.

Extending third phase Delhi Metro line in Ghaziabad

917. SHRIMATI KUSUM RAI :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government is considering to extend the network of Delhi Metro line beyond Vaishali to cover Indirapuram, CRPF camp, Vijay Nagar and Lalkuan along the NH-24 in Ghaziabad in the proposed third phase;

(b) if so, the details thereof and the reasons thereof;

(c) if not, the reasons therefor; and

(d) whether Government is considering any other mode of transport in view of large number of people residing in these areas as there is no proper transport for commuting?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) No, Sir.

(b) Does not arise.

(c) No proposal for extension of metro line beyond Vaishali has been received from the Government of Uttar Pradesh.